

Import of Edible Oil

3083. **SHRI D.P. YADAV :**
SHRI SHANTUBHAI PATEL :

Will the Minister of **FOOD AND CIVIL SUPPLIES** be pleased to state :

(a) the quantity and value of edible oil imported year-wise between 1977-78 to 1982-83 ;

(b) the percentage of gifted edible oil received by the National Dairy Development Board during the above period and the value thereof ;

(c) the role of National Dairy Develop-

ment Board oilseeds project in increasing the oilseeds production in India ; and

(d) the names of the agencies in the States responsible for the implementation of the programme ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO) : (a) The import of edible oils has been canalised through State Trading Corporation of India with effect from 2.12.1978. The quantity and value of edible oils imported on Government account by STC which does not include gift oil received by NDDDB between financial years 1978-79 to 1982-83 is as under :—

Financial Year	Qty. in lakh tonnes	Value in (Rs. in crores)
1978-79	5.71	306.63
1979-80	10.91	610.49
1980-81	10.70	527.81
1981-82	10.23	498.36
1982-83	9.80	417.41

(b) The quantities and value of gift refined soyabean oil and crude rapeseed oil received

by National Dairy Development Board are as under :

Financial Year	Refined soyabean oil		Crude rapeseed oil	
	Qty. (MT)	C and F value (000' US Dollars)	Qty. (MT)	C and F Value (000' Canadian Dollars)
1977-78	—	—	—	—
1978-79	—	—	—	—
1979-80	49367	50039	—	—
1980-81	6513	6295	3260	2615
1981-82	26789	25345	12465	8963
1982-83	21377	17572	—	—
1983 to Date	—	—	17184	9811

C and F Value : Cost and Freight Value.

(c) The National Dairy Development Board through its oil seeds and vegetable oil wing is developing two-tier cooperative structure i.e. Oilseeds Growers' Cooperative Societies at village level and an Oilseed Growers' Cooperative Federation at State level to integrate production, procurement, processing and marketing of oilseeds as well as the marketing of technical inputs for increasing oilseeds production.

Mobile teams consisting of technical specialists are being organised to motivate farmers to adopt improved practices by holding village level meeting, arranging film shows, training in improved technology, laying out demonstrations on farmers field and arranging timely supply of credit and inputs.

Farmers produce and oilseeds is procured at in incentive price so as to induce them to invest in cultivation of these crops.

Processing facilities for crushing, solvent extraction, refining and vanaspati manufacturing are being developed under the project in cooperative sector in different States.

Consumers' Cooperatives are being utilised for marketing of vegetable oil.

(d) The project is presently being implemented in the States of Gujarat, Madhya Pradesh, Andhra Pradesh, Tamil Nadu, Orissa and Maharashtra. The names of the agencies responsible for implementation in these States are :—

- (i) Gujarat State Cooperative Oilseed Growers' Federation Ltd., Gujarat.
- (ii) Madhya Pradesh State Cooperative Oilseed Growers' Federation Ltd. in Madhya Pradesh.
- (iii) Andhra Pradesh State Cooperative Oilseed Growers' Cooperative Federation Ltd., in Andhra Pradesh.
- (iv) Tamil Nadu Oilseed Growers' Cooperative Federation Ltd., in Tamil Nadu.
- (v) Orissa State Cooperative Oilseed

Growers' Federation Ltd., in Orissa.

- (vi) Maharashtra State Cooperative Oilseed Growers' Federation Ltd. in Maharashtra.

Subsidising of Housing Projects for Plantation Workers

3084. SHRI SONTOSH MOHAN DEV : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that Government have evolved a scheme for subsidising housing projects for plantation workers in various States ;

(b) if so, the details thereof ; and

(c) the share of this amount for Assam ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :

(a) and (b). The Central Sector scheme of subsidised Housing for plantation Workers provides for financial assistance to Employers to the extent of 87½% (50% as loan and 37½% as subsidy) or to housing Co-operative Societies of Plantation Workers to the extent of 90% (65% as loan and 25% as subsidy) of the approved ceiling cost, for construction of houses for Plantation Workers. Funds are provided through the State Govts., depending on their requirements, past performance and the targets. The Scheme is in operation in the States of Assam, West Bengal, Tripura, Tamil Nadu, Kerala and Karnataka. The State of Uttar Pradesh has also been included in the Scheme from the year 1983-84.

(c) Government of Assam has been sanctioned Rupees 36.00 lakhs (Rs. 11.00 lakhs as Loan and Rs. 25.00 lakhs as subsidy) during the current financial year (1983-84).

Allotment of Plots Under First Draw of Rohini Scheme

3085. SHRI A.C. DAS : Will the Minister of WORKS AND HOUSING be pleased to state :